

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00770/2019

Friday, this the 25th day of October, 2019

C O R A M :

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Aswathi Babu.C.,
W/o.Bijesh.V.P.,
Aged 25 years,
GDS BPM, Kakkadanpoyil B.O., Kuttarani S.O.,
Calicut Postal Division, Kozhikode District.
Residing at Vayolippoyilil House,
Nayarkuzhi, Poolacode Village,
Nayarkuzhi P.O., Kozhikode District, Kerala – 673 601.Applicant

(By Advocate Mr.K.P.Harish)

v e r s u s

1. The Superintendent of Postal Office,
Calicut Division, Calicut,
Kozhikode District – 673 003.
2. Assistant Superintendent of Post Offices,
Kunnamangalam Sub Division,
Kozhikode District – 673 571.
3. The Postmaster General,
Northern Region, Kozhikode,
Kozhikode District – 673 011.
4. Chief Postmaster General,
Kerala Circle Office, PMG Junction,
New Planetarium, Thiruvananthapuram – 695 033.
5. Union of India represented by Secretary to Government of India,
Ministry of Communications, Department of Posts,
New Delhi – 110 001.Respondents

(By Advocate Mr.C.Rajendran)

This application having been heard on 25th October 2019, the Tribunal on the same day delivered the following :

.2.

ORDER (ORAL)

The applicant is presently working as GDS BPM at Kakkadanpoyil B.O under Kuttarani S.O. She had applied for a transfer to Chulur B.O, NIT Camput P.O., Kozhikode S.O. While her application was pending before the respondents, the respondents have chosen to include this post as earmarked for direct recruitment as per Annexure A-2 Notification.

2. This Tribunal is of the view that interest of justice will be met if the 4th respondent consider the representation dated 4.6.2018 and takes a decision on the same taking into account the circumstances narrated in the representation which shall be done as expeditiously as possible and in any case within a period of thirty days from the date of receipt of a copy of this order. Ordered accordingly.

3. The O.A stands disposed of as above. No costs.

(Dated this the 25th day of October 2019)

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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.3.

List of Annexures in O.A.No.180/00770/2019

- 1. Annexure A-1** – A copy of the application dated 4.6.2018.
- 2. Annexure A-2** – A copy of the relevant pages of Notification Rectt/50-1/DLGS/2019 issued by the Postal Department.
